

**Central Administrative Tribunal
Principal Bench: New Delhi**

OA No.3373/2014

New Delhi this the 21st day of December, 2016

**Hon'ble Mr. V. Ajay Kumar, Member(J)
Hon'ble Ms. Parveen Mahajan, Member(A)**

1. Bhullan Singh,
S/o Late Shri Nand Ram,
Aged 61 years (Retired Enforcement Officer)
House No.430, Indirapuram,
Sabun Godam, Meerut, UP.
2. O.P. Chaudhary,
S/o Shri Bharat Singh,
Aged 61 years (Retired EO)
House No.277, Sector 40,
Gurgaon, Haryana.
3. Keshav Prashad,
S/o Shri Mangal Singh
Aged 41 years
Working as Secior SSA
Sector-29, Faridabad,
Haryana. Applicant

(By Advocate: Shri H.D.Sharma)

VERSUS

1. Central Provident Fund Commissioner,
Bhavishya Nidhi Bhawan,
EPF Organisation,
Ministry of Labour & Employment,
14, Bhikaji Cama Place,
New Delhi-110066.
2. Uma Mandal

Regional Provident Fund Commissioner-1(Vig.)
EPF Organization,
Ministry of Labour & Employment
Vigilance Headquarters,
15, Bhikaji Cama Place,
New Delhi-110066.

(OA No.3373/2014)

(2)

3. S.C. Sharma
Permanent inquiry Officer, Respondent No.3(NZ)
Bhavishya Nidhi Bhawan,
EPF Organization,
Ministry of Labour & Employment
14, Bhikaji Cama Place,
New Delhi-110066.

Respondents.

(By Advocate: Shri Amit Tyagi)

ORDER (ORAL)

By Mr.V.Ajay Kumar, Member (J):

When this matter is taken up for hearing, learned counsel for the applicants submits that this OA has become infructuous. Accordingly, the O.A. is dismissed as having become infructuous.

(Ms.Praveen Mahajan)
Member (A)

(V.Ajay Kumar)
Member (J)

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